

RECOVERY DIVISION
NORTHERN REGIONAL OFFICE
Tel: 011-69012998/22, recoverynro@sebi.gov.in

Attachment Proceeding No. 12781/1 & 12782/1 of 2024

Certificate No. 7867 of 2024

The Principal Officer / Chairman & Managing Director / CEO
Head Post Master
All the Post Offices
All Banks and Mutual Funds in India

Remittance of attached amount under Attachment proceeding no. 12781/1 & 12782/1 of 2024

1. It may be recalled that the Recovery Officer vide the subject attachment proceedings in Recovery Certificate No. 7867 of 2024 dated July 03, 2024, had directed attachment of Bank accounts of Harleen Singh (PAN: ANKPS5827L), Sumit Wadhwa (PAN: AAOPW8621R) and Pal Singh (PAN: BDKPS9758P) [Defaulters], Jointly and Severally in the matter of Unregistered Investment Advisor against the total due of ₹7,63,173/- (*Rupees Seven Lakh Sixty-Three Thousand One Hundred Seventy-Three Only*) along with further interest, all costs, charges and expenses, etc.
2. Whereas Notice of Demand dated July 03, 2024 has been sent to Defaulter and Notice of Attachment of Bank Account and Mutual Funds dated August 13, 2025 has been issued to you.
3. Whereas the current liability/dues from the Defaulter as on date is an amount of ₹7,69,959/- (*Rupees Seven Lakh Sixty-Nine Thousand Nine Hundred Fifty-Nine Only*).
4. Accordingly, you are hereby directed to remit the amount to the extent of dues mentioned in para 3 above lying in the account of the Defaulter with your Bank / redeem the units in the folios held by the Defaulter with your Mutual Fund to the extent of dues mentioned in para 3 above lying in the account of the Defaulter(s) with your Bank, forthwith to SEBI by way of direct credit through EFT/NEFT/RTGS to SEBI Recovery Proceeds Account with ICICI Bank having Virtual Account Code: SEBIRNCIS7867 (IFS Code: BKID00VAN04) immediately and intimate the these remittance details by email to poonam@sebi.gov.in, rajank@sebi.gov.in and recoverynro@sebi.gov.in in the format given below:

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| 1. Case Name and Recovery Certificate Number : | |
| 2. Name of Payee : | |
| 3. Date of Payment: | |
| 4. Amount Paid : | |
| 5. Transaction No. : | |
| 6. Bank Details from which payment is made : | |

Note: In the absence of confirmation of e-payment as per the above format, the credits made will not be accounted towards the dues

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“हम हिन्दी में पत्राचार का स्वागत करते हैं।”

उत्तरी प्रावेशिक कार्यालय : प्लेट-बी, आठवीं मंजिल, ऑफिस टॉवर-1, एन बी सी सी कॉम्प्लेक्स, पूर्व किंदवाई नगर, नई दिल्ली-110023
Northern Regional Office : Plate-B, 8th Floor, Office Tower-1, NBCC Complex, East Kidwai Nagar, New Delhi-110023 दूरभाष (Phone) : 011- 69012998

प्रधान कार्यालय: सेबी भवन, प्लाट सं. सी-4 'अ', जी-ब्लॉक, बांद्रा कुला कॉम्प्लेक्स, बांद्रा (पूर्व) सुंबई - 400051 दूरभाष (Phone) : 022 - 26449000
Head Office: SEBI Bhavan, Plot No. C-4A, G-Block, Bandra Kurla Complex, Bandra (E) Mumbai - 400051 Web. : www.sebi.gov.in



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5. This direction is issued in exercise of powers conferred under section 28A of the SEBI Act, 1992 as amended by the Securities Laws (Amendment) Act, 2014 r/w section 220 to 227, 228A, 229, 232, the Second and Third Schedules to the Income-tax Act 1961 (43 of 1961) and the Income-tax (Certificate Proceedings) Rules, 1962 of the Income-tax Rules.

Given under my hand and seal at New Delhi this 24th day of December, 2025.

SEAL



— *Signed*

RECOVERY OFFICER

राजन कुमार/Rajan Kumar
वस्त्री अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रांतीक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi